## THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-142/2007/3353/A

From :-

Smti. Pronita Morang,

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

Smti Mridu Chanda Bordoloi,

District & Sessions Judge,

Sivasagar.

loc

Dated Guwahati, the 23 May, 2025.

Sub:-

Restricted holiday.

Ref:-

Your letter No. DJSV/STDR/2968, dtd. 22.05.2025

Madam,

With reference to the above, I am directed to inform you that you have been granted restricted holiday on 26.05.2025, along with station leave permission from the evening of 24.05.2025 till the morning of 27.05.2025. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-142/2007/3354/A, dated , 23-05-2025

Copy to:

. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)